

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

38.

**IA 5827(MB)2023 IN
C.P. (IB)/1282(MB)2021**

CORAM:

MS. ANU J. SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **17.04.2024**

NAME OF THE PARTIES: Mahamaya Lifesciences Private Limited
Vs
Divya Agro Chem Private Limited

SECTION: 9, 43(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Mansha Bhatia, Ld. Counsel for the Applicant present. Mr. Hitesh Mishra, Ld. Counsel for the Respondent present.
2. Counsel for the Respondent seeks time to file reply. At request, time is granted. Counsel for the Respondent is directed to file reply within a period of fifteen days.
3. List this matter for hearing on **11.06.2024**.

Sd/-
ANU J. SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)